

**List of Books Distributed to Judicial Officers of The C.G. State for  
Personal Library**

S.No.	Name of Books	Author
1	Constitution of India (Coat pocket edition)	
2	Code of Civil Procedure (in 2 Volumes)	Sarkar
3	Protection of Women from Domestic Violence	S.P. Sengupta
4	The Specific Relief Act	Pollock & Mulla's
5	The Transfer of Property Act	Mulla's
6	Commentary on S.C./S.T. (Prevention of Atrocities) Act, 1989	Shri Justice S.S. Chawla
7	Concise Law Dictionary	P.Ramanatha Aiyer's
8	Chhattisgarh Code (Volumes 1, 2, 3, 4 & 5)	R.K. Naruala
9	Chhattisgarh Abkari Vidhi Sangrah	Vijay Kumar Dubey
10	Criminal Court Hand Book	P.L. Malik
11	The Limitation Act	Manohar & Chitaley
12	Indian Forest Act, 1927 (2013 Diglot Edition)	
13	Medical Jurisprudence & Toxicology	Modi
14	Advance English Grammer	Martin Hewings
15	Oxford English-English-Hindi Dictionary	
16	Law of Banking & Negotiable Instrument	Singh Avtar
17	Forensic Ballestic Criminal Justice	K.Kumar
18	Commentary on Information Technology (reprint 2013)	Apar Gupta
19	The Code of Criminal Procedure (Hindi), 2015	Ratan Lal
20	Indian Penal Code (Hindi), 2015	Ratan Lal
21	Supreme Court on Civil Law (in 5 volumes)	Justice C.K. Thakker's
22	Judicial Officers Law Lexicon (in 4 volumes)	Justice C.K. Thakker's
23	Criminal Law & Practice (in 10 volumes)	D.R. Prem's revised by Justice C.K. Thakker
24	AIR Manual, Civil & Criminal 6 <sup>th</sup> Edition (in 1 to 41 volumes) including free supply of Supreme Court Ready Reckoner of Overrulling & Overrulled Judgments by H.S. Ghare (1950-2014)	Manohar & Chitaley
25	Supreme Court on Criminal Law 4 <sup>th</sup> Edition, 2015 (in 5 volumes)	A.N. Saha
26	Law of Evidence 2 <sup>nd</sup> Edition, 2016 (in 2 volumes)	By Justice C.K. Thakker
27	Supreme Court on Narcotic Drugs	Shri Surendra Tiwari
28	Proof of Document (3 <sup>rd</sup> Edition, 2016)	V.K. Dewan
29	A Guide to Electricity Laws Edition, 2017 (in 2 volumes)	2nd Justice Rajesh Tandon

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30	An Exhaustive Commentary on Motor Vehicles Act, 1988, Edition-2017 (in 2 volumes)	Justice Rajesh Tandon
31	Relevancy Proof & Evaluation of Evidence in Criminal Cases	by Justice U.L. Bhat
32	The Green Book, Indian Environmental Law-First Edition <b>(For District &amp; Sessions Judge &amp; C.JM.Library)</b>	by P.B. Sahasranaman
33	Chhattisgarh Stamp, Court Fees & Registration Manual	-
34	Judgments and How to Write Them	S.D. Singh
35	Supreme Court Case Referencer -Second Edition-2018 (in 10 vols.)	Verma
36	Code of Civil Procedure (in 4 vols.)	Basu